NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 2389/2022 in C.P. (IB)/145(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: **Bhavarlal Mangilal Jain V/s State Bank of India**

IN THE MATTER OF
State Bank of India
V/s
Bhavarlal Mangilal Jain

APPEARANCE :

IA 2389 of 2022

FOR THE APPLICANT **:** Adv. Prachi Wazalwar

Section: 60(5) u/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 2389 of 2022:- At request of the Counsel appearing for the Applicant list this matter on **14.09.2022.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.08.2022
ANKIT